

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO.75  
ANSWERED ON 21/07/2025**

**VISAKHAPATNAM UNDER CITIIS**

**75. SHRI GOLLA BABURAO:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether Visakhapatnam has been identified under CITIIS Scheme 1.0 from Andhra Pradesh;
- (b) if so, the details of financial and other assistance given to Visakhapatnam since its identification, year-wise;
- (c) details of works that have been undertaken and assistance given to Visakhapatnam;
- (d) whether CITIIS 2.0 has also been launched by the Ministry;
- (e) whether it is a fact that an MoU has been signed between Government of Andhra Pradesh and the Ministry; and
- (f) if so, details thereof and details of climate action components of the said scheme going to be taken up in the identified cities in AP?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) Yes, Visakhapatnam has been selected under the City Investments to Innovate, Integrate and Sustain (CITIIS) 1.0 from Andhra Pradesh through a challenge process.
- (b) The year-wise financial assistance claimed by Visakhapatnam under CITIIS 1.0 since its selection is as under:

(Amount in ₹ Crore)

S. No	Financial Year	Funds claimed by the city
1	2019-20	5.2
2	2020-21	0
3	2021- 22	0
4	2022-23	0
5	2023-24	20.8
6	2024-25	26
	Total	52

...2/-

- (c) Under CITIIS 1.0, Visakhapatnam has completed the upgradation of 39 schools under the Greater Visakhapatnam Municipal Corporation (GVMC) with child friendly and accessible infrastructure.
- (d) & (e) CITIIS 2.0 program was approved by the Union Cabinet on 31.05.2023. Component 2 of CITIIS 2.0 is a State-Level Action on Strengthening Climate Governance Mechanisms for Climate Action through Data-Driven Planning & Capacity Building. A Tripartite Agreement between Ministry of Housing and Urban Affairs (MoHUA), Government of Andhra Pradesh and the National Institute of Urban Affairs (NIUA) was signed in this regard on 03.03.2025.
- (f) Andhra Pradesh has been allocated ₹23.10 crore under Component-2 of CITIIS 2.0 Program for Climate Action at the State Level. As per CITIIS 2.0 Guidelines, there is a provision to set-up/strengthening existing State climate centres/climate cells/ equivalent departments to create State and City-level Climate Data Observatories and to further build the capacities of municipal functionaries through programs such as Leadership in Climate Change Management (LCCM).

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